GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 483

ANSWERED ON 23/07/2025

PROJECTS UNDER PM-KUSUM

483. Dr. KIRSAN NAMDEO

Will the minister of new and renewable energy be pleased to state:

- (a) whether the Government has data regarding total number of projects sanctioned and completed under Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) in the country including Maharashtra and if so, the details thereof;
- (b) the total number of farmers who have received benefits under PM-KUSUM in Gadchiroli-Chimur Lok Sabha constituency; and
- (c) the steps taken by the Government to ensure that cent percent coverage of PM-KUSUM is ensured for Gadchiroli Lok Sabha constituency?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) Yes, The State/UT wise progress under PM KUSUM, including State of Maharashtra, is placed at **Annexure-I**.
- (b) The State Implementing Agencies (SIA) in Maharashtra have reported an installation of 1,951 solar pumps, which have benefited the farmers in Gadchiroli-Chimur Lok Sabha constituency under Component B of PM KUSUM scheme till date.
- (c) To increase the reach of PM KUSUM scheme, extensive outreach and capacity-building workshops are conducted by the Ministry from time to time. This also includes periodic review and handholding meetings with the implementing states.

SIAs have reported to carry out various outreach programs in Gadchiroli Lok Sabha constituency which includes Campaigns by MEDA division office, Nagpur, distribution of pamphlets among farmers informing benefits of the Scheme, leveraging the local agricultural associations, amongst others.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 483 for 23.07.2025

State/UT-wise progress under PM-KUSUM Scheme (as on 30.06.2025)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed (IPS+FLS)
1	Andaman & Nicobar Islands	0	0	34	0	436	0	0
2	Andhra Pradesh	0	0	0	0	0	100000	0
3	Arunachal Pradesh	0	0	700	577	0	0	0
4	Assam	2	0	4000	0	0	0	0
5	Chhattisgarh	330	7	0	0	0	10000	0
6	Bihar	0	0	0	0	0	90000	0
7	Gujarat	500	0	18212	11813	0	725000	183728
8	Goa	50	0	900	100	0	11000	700
9	Haryana	158	14.61	227655	157073	0	12899	0
10	Himachal Pradesh	100	100	1270	959	0	0	0
11	Jammu & Kashmir	0	0	5000	2890	0	0	0
12	Jharkhand	0	0	52985	35459	0	0	0
13	Karnataka	0	0	41365	2334	0	628588	21427
14	Kerala	0	0	8	8	3796	25387	13163
15	Ladakh	0	0	1400	0	0	0	0
16	Madhya Pradesh	1790	52.13	59400	7325	0	345000	16316
17	Maharashtra	260	4	555000	419825	0	775000	307194
18	Manipur	0	0	1150	78	0	0	0
19	Meghalaya	0	0	3035	98	0	0	0
20	Mizoram	0	0	1700	40	0	0	0
21	Nagaland	0	0	265	65	0	0	0
22	Odisha	90	0	16441	5716	0	10000	0
23	Puducherry	0	0	72	0	0	0	0
24	Punjab	0	0	28000	15025	186	0	0
25	Rajasthan	5250	457.25	162914	104574	2035	400000	51335
26	Tamil Nadu	14	3	5200	4187	5000	6000	0
27	Telangana	1450	0	20000	0	28000	0	0
28	Tripura	5	0	10895	4971	3600	0	285
29	Uttar Pradesh	1	1	110948	66463	12000	370000	3945
30	Uttarakhand	0	0	3685	1367	0	0	0
31	West Bengal	0	0	0	0	20	0	20
	Total	10000	638.99	1332234	840947	55073	3508874	598113